

18

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

C.P. No. 7/2005

In

O.A. No. 631/2004

New Delhi this the 26<sup>th</sup> day of May, 2005

Hon'ble Shri V.K. Majotra, Vice Chairman (A)  
Hon'ble Mrs. Meera Chhibber, Member (J)

Smt. Murti Devi  
W/o ate Attar Singh,  
R/o House No. 383  
Village & Post Office Kanjhawala  
Delhi-110081.

-Applicant

(None Present)

Versus

1. Shri Amar Singh  
Chief Secretary,  
Government of NCT of Delhi  
Old Secretariat, Delhi.
2. Mrs. Geeta Sagar  
Chairman  
Delhi Subordinate Services Selection Board  
3rd Floor UTGS Building  
Behind Karkardooma Court Complex  
Vishwas Nagar,  
Shahdara, Delhi-110092.

-Respondents

(By Advocate: Mrs. Promila Safaya, proxy for  
Shri Vijay Pandita)

ORDER (Oral)

Hon'ble Shri V.K. Majotra, Vice Chairman (A)

In compliance of Tribunal's directions contained in order dated 31.5.2004 in OA-631/2004, applicant's name has been recommended for appointment to the post of Supervisor (women). It is stated that after fulfilling the eligibility condition as laid down in the Recruitment Rules, applicant shall be offered appointment.

2. Compliance of Tribunal's directions having been effected, the C.P. is dropped and notices to the respondents are discharged.

  
(Meera Chhibber)  
Member (J)

  
(V.K. Majotra)  
Vice Chairman (A)

cc.